

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.67
TO BE ANSWERED ON 2ND FEBRUARY, 2022

STORAGE OF EDIBLE OIL

†67. SHRI PARBATBHAI SAVABHAI PATEL:
SHRI NARANBHAI KACHHADIYA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Union Government has asked the States to provide the details of storage of oil seeds and edible oils with the mill owners and stockists;
- (b) if so, the steps being taken to check irregularities in the hoarding of edible oils and bringing transparency in the availability thereof;
- (c) the measures being taken by the Ministry to ensure that the oil seeds and oils of Gujarat are mainly used in the country?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a) & (b): In order to check hoarding and bring transparency in the availability of edible oils and oilseeds, the Union Government has imposed stock limits on Edible Oils and Oilseeds for a period upto 31st March, 2022. The Removal of Licensing Requirements, Stock Limits and Movement Restrictions on Specified Foodstuffs (Amendment) Order, 2021 has been issued w.e.f. 8th October, 2021.

(c): Under the said Order, the States/Union Territories have been entrusted to impose stock limit on edible oils and oilseeds on the basis of available stock and consumption pattern of the State/Union Territory with certain exemptions. This Order has been issued to ensure the smooth availability of edible oils and oilseeds in the country.
